

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 31.07.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Session Case 280/2020	The State of Maharashtra Kurla Police Station Vs Mohammad Shafiq Mohammad Hanif Shaikh	Charge
2	Session Case 833/2015	The State of Khar Police Station Vs ASIF SHERALI ANSARI	Report

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